

[Shri P. Shiv Shankar]

of section 642 of the Companies Act, 1956. [Placed in Library. See No. LT—1308/80.]

(4) A copy, of the Eighty-third Report (Hindi\* version) of the Law Commission on the Guardians and Wards Act, 1890 and certain provisions of the Hindu Minority and Guardianship Act, 1956.

(5) A copy of the Eighty-fifth Report Hindi \*version) of the Law Commission on Claims for Compensation under Chapter 8 of the Motor Vehicles Act, 1939.

(6) A copy of the Eighty-sixth Report of the Law, Commission on the Partition Act, 1893.

(7) A copy of the Eighty-seventh Report of the Law Commission on Identification of Prisoners Act, 1920.

(8) Two statements (Hindi and English versions) explaining reasons for not laying simultaneously the Hindi version of Reports mentioned at (6) and (7) above.

[Placed in Library. See No. LT—1309/80]

#### NOTIFICATION UNDER INTER-STATE WATER DISPUTES ACT

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI Z. R. ANSARI): I beg to lay on the Table a copy of the Narmada Water Scheme (Hindi and English versions) published in Notification No. S. O. 770(E) in Gazette of India dated the 10th September, 1980 under sub-section (7) of Section 6A of the Inter-State Water Disputes Act, 1956. [Placed in Library. See No. LT—1310/80.]

#### ANNUAL REPORT OF CONTROLLER-GENERAL OF PATENTS, DESIGNS AND TRADE MARKS FOR 1979-80 AND PAPERS UNDER COMPANIES ACT

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): I beg to lay on the Table:

(1) A copy of the Annual Report (Hindi and English versions) of the Controlled-General of Patents, Designs and Trade Marks, for the year 1979-80, under section 155 of the Patents Act, 1970. [Placed in Library. See No. LT—1311/80.]

(2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956

(a) (i) Review by the Government on the working of the Hindustan Salts Limited, Jaipur, for the year ending 30th September, 1979.

(ii) Annual Report of the Hindustan Salts Limited, Jaipur, for the year ending 30th September, 1979 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT—1312/80.]

(b) (i) Review by the Government on the working of the Sambhar Salts Limited, Jaipur, for the year ending 30th September, 1979.

(ii) Annual Report of the Sambhar Salts Limited, Jaipur, for the year ending 30th September, 1979 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at serial No. (2) above.

[Placed in Library. See No. LT—1313/80.]

REPORTS OF COMPTROLLER AND AUDITOR  
GENERAL OF INDIA FOR 1979 AND 1980  
AND NOTIFICATION UNDER UNION DUTIES  
OF EXCISE (ELECTRICITY) DISTRIBUTION  
ACT

THE DEPUTY MINISTER IN THE  
MINISTRY OF FINANCE (SHRI  
MAGANBHAI BAROT): I beg to  
lay on the Table:

(1) A copy each of the following  
Reports (Hindi and English ver-  
sions) under article 151(1) of the  
Constitution:—

(i) Report of the Comptroller  
and Auditor General of India for  
the year 1979—Union Government  
(Commercial) Part V—Miscellane-  
ous topics of interest. [Placed in  
Library. See No. LT—1314/80.]

(ii) Report of the Comptroller  
and Auditor General of India for  
the year 1979—Union Government  
(Commercial) Part VI—The Ferti-  
lizer Corporation of India Limited  
(Sindri Unit). [Placed in Library.  
See No. LT—1315/80.]

(iii) Report of the Comptroller  
and Auditor General of India for  
the year 1980—Union Government  
(Commercial)—Part I—Introduc-  
tion. [Placed in Library. See No.  
LT—1316/80.]

(2) A copy of the Union Duties of  
Excise (Electricity) Distribution  
Rules, 1980 (Hindi and English ver-

sions) published in Notification No.  
G. S. R. 1076 in Gazette of India dat-  
ed the 18th October, 1980, under sub-  
section (2) of section 5 of the Union  
Duties of Excise (Electricity) Distri-  
bution Act, 1980. [Placed in Library  
See No. LT—1317/80.]

REPORT OF WORKING GROUP ON NA-  
TIONAL FILM POLICY

THE DEPUTY MINISTER IN THE  
MINISTRY OF INFORMATION AND  
BROADCASTING (KUMARI KU-  
MUDHEN M. JOSHI): I beg to lay  
on the Table a copy of the Report  
(Hindi and English versions) of the  
Working Group on National Film  
Policy. [Placed in Library. See No.  
LT—1318/80.]

12.04 hrs.

ASSENT TO BILLS

SECRETARY: Sir, I lay on the  
Table the Finance (No. 2) Bill, 1980,  
passed by the Houses of Parliament  
during the last session and assented  
to since a report was last made to  
the House on 8 August, 1980.

2. Sir, I also lay on the Table co-  
pies, duly authenticated by the Sec-  
retary—General of Rajya Sabha, of  
the following two Bills passed by the  
Houses of Parliament during the  
last session and assented to since a  
report was last made to the House  
on 8 August, 1980:—

1. The Inter-State Water Dis-  
putes (Amendment) Bill, 1980.

2. The Brahmaputra Board Bill,  
1980.